Declaration of assets and

Declaration of assets and Liabilities

Year 2022-23

I, Sriraman Singh, son of Late Parmanand Singh aged 59 Years, belonging to Bihar Vidhan Sabha Service and presently working as Chief Reporter giveherein below the detalls of

the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI. No. | Description | self | Spouse Name(s) Reeta singh | Dependent-1 Name | Dependent-2 Name | Dependent-3 Name |
|------------|---|---|---|---------------------|---------------------|---------------------|
| (i) | Cash | NIL | 50,000/- | NIL | NIL | NIL |
| (ii) | Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies | Rs. 2,16,520/- | 77,356/- In Canara Bank | NIL | NIL | NIL |
| (iii) | Bond, Debentures and Shares in companies | NIL | share Total investment 5,92,788/- | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Saving, LIC Policeis, etc | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make.etc) | Baleno Maruti BR01FL-3482 Shine Honda 2014 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | Gold-55gm Rs. 2,75,000/- | Gold- 300gm Rs 15,00,000/- | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims/ interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*}Dependant here means person substantially dependent on the income of the employee.

B. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

| SI. No. | Description | self | Spouse Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|------------|--|--|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Road No-06 Mahavir Colony Saichake Beur 1100 SF Rs 80,00,000/- | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

| SI. No. | Description | Name & address of Bank / financial Institutions(s)/ Department(s) | Amount outstanding as on 01-04-22 |
|------------|---|---|-----------------------------------|
| (a) | (i) Loans from Banks | 15,00,000/- HDFC, Shaguna More | 7,86,638/- |
| | (ii) Loans from Financial Institutions | 5,00,000/- SBI | 3,32,864/- |
| | (iii) Government Dues: (a) dues to department dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues of departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departmets dealing with government transport (including airctaft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| | | | |



| (b) | (i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment Year 2022-23 AK1PS4941E 4,66,081- I.T. | |
|-----|---|---|--|
| | (ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

| C. | Personal | Detail |
|----|----------|--------|
| | | |

| GPF/ | CPF/ | PRAN | No:- | |
|------|------|------|------|--|
| | | | | |

Gendre :-

BHR/BLA-24

(M/F)

Date of Birth :-

1 9 6 3

(DD/MM/YYYY)

Class / Group:-

Α

(A/B/C)

Cadre :-

Reporting Cadre

(Full Name e.g. B.A.S.- Bihar Administrative Service,

B.S.S. Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- Signat

Place:

Patna

Designation:- Chief Reporter

Date:

8/2/2023

Department:- Bihar Legislative Assembly

Note:

Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.